Sadhana Chit Fund

2221. Shri Balgovind Verma: Will the Minister of Home Affairs be pleased to state:

(a) whether some reports were made to the Crime Branch of the Delhi Police rgainst Sadhana Chit Fund, Chandmi Chowk, Delhi for defrauding the public;

(b) if so, the nature of the complaints; and

(c) the action taken thereon?

The Deputy Minister in the Ministry of Kome Affairs (Shri L. N. Mishra); (a) Yes, Sir.

(b) and (c). During 1965, 22 complaints alleging misappropriation of the deposits and not holding auctions regularly by the management of the Company and 9 complaints for nonpayment were received by the Delhi Police. Of these 4 complaints were filed after enquiry as no cognizable offence was made out and 14 complaints compromised with the Compar.y. Enquiries into 10 complaints are still being made. As regards the remaining 3 complaints, the complainants stopped payment of their instalments of their own will and their Chits were forefeited by the Company.

Students from M.P. Studying Abroad

2222. Sbri Lakhmu Bhawan¹: Will the Minister of Education be pleased to state:

(a) the number of students studying abroad from Madhya Pradesh on Government expense and on their own expense separately; and

(b) the number of Adivasis if any, among them?

The Deputy Minister in the Ministry of Education (Shrimati Sonadaram Ramachandran): (a) and (b). The information is being collected and will be placed on the Table of the Sabha as soon as available.

Discovery of an Old Cemetery in Kerala

2223. { Shri Warlor: Shri Vasudevan Nair:

Will the Minister of Education be pleased to state:

(a) whether Government have received any report from the Kersla State Archaeological Department about recent discovery of a twenty-two hundred years old cemetery in Palghat district; and

(b) if so, the details thereof?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajərnavis): (a) No, Sir.

(b) Does not arise.

Gauhati Refinery Gas

2224 Shri P. C. Borooah: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the steps taken to implement the proposal for botting an^A distribution of gas from Gauhati Refnery for domestic fuel purposes;

(b) whether the necessary equipment for the production of liquid petroleum gas from the waste gases at the Gauhati Refinery has been procured; and

(c) if not, the steps being taken in that direction?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) A scheme for the production of lique ied petroleum gas at Gauhati refinery is under examination of the Government.

(b) and (c). Do not arise.

Promotion of S.C. & S.T. Head Constables as Assistant Sub-Inspector of Police in Delhi

2225. Shri Waćiwa: Will the Minister of Home Affairs be pleased to state:

(a) the number of Head Constables belonging to Scheduled Castes/